

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

REGIONAL BENCH - COURT NO. I

Excise Miscellaneous Application No. 86998 of 2025

In

Excise Appeal No. 86232 of 2016

(Arising out of Order-in-Appeal No. SK/55&56/THII/2016 dated 05.02.2016 passed by the Commissioner of Central Excise, (Appeals-I), Mumbai)

M/s Kisan Mouldings Limited

Plot No. T-110/111, MIDC, Tarapur,
Boisar, Dist. Palghar.

.... Appellant

Versus

**Commissioner of Central Excise &
Service Tax, Palghar**

Sector E, C-24, Central GST Bhawan,
Bandra Kurla Complex, Bandra (E),
Mumbai - 400 051.

.... Respondent

WITH

Excise Miscellaneous Application No. 86994 of 2025

In

Excise Appeal No. 87165 of 2017

(Arising out of Order-in-Appeal No. SK/155&156/TH-II/2017 dated 11.05.2017 passed by the Commissioner of Central Excise, (Appeals-I), Mumbai)

M/s Kisan Mouldings Limited

Plant 64/1, 63/1/70/71/72/74/1/1,
Mahagaon, Taluka Palghar,
Boisar, Dist. Thane.

.... Appellant

Versus

**Commissioner of Central Excise &
Service Tax, Palghar**

Sector E, C-24, Central GST Bhawan,
Bandra Kurla Complex, Bandra (E),
Mumbai - 400 051.

.... Respondent

APPEARANCE:

Shri Mehul Jivani, Chartered Accountant for the Appellant

Shri A.K. Shrivastava, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. S.K. MOHANTY, MEMBER (JUDICIAL)

HON'BLE MR. M.M. PARTHIBAN, MEMBER (TECHNICAL)

FINAL ORDER NO. A/86914-86915/2025

Date of Hearing: 04.12.2025

Date of Decision: 04.12.2025

Per: S.K. MOHANTY

When the matter was called for hearing today, the Learned Advocate for the Appellant submitted that the appellant has opted under the SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME, 2019 and to that effect, has also issued with the SVLDRS-4 Certificates No. L240220SV400540 dated 08.09.2020 in respect of Excise Appeal No. 86232 of 2016 & No. L240220SV400534 dated 08.09.2020 in respect of Excise Appeal No. 87165 of 2017. Since the issue has already been settled under the said scheme, the appeals are accordingly dismissed as deemed withdrawal.

(Dictated and pronounced in open court)

(S.K. Mohanty)
Member (Judicial)

(M.M. Parthiban)
Member (Technical)

tvu